

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 165 of 2001

Thursday, this the 5th day of July, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. K. Balakrishnan Nair,  
Retired Station Master (Southern Railways)  
Laxmi Nivas, PO. Kandangali,  
Payyannur, Kannur Dist. ....Applicant

[By Advocate Mr. Kaleeswaram Raj]

Versus

1. Union of India,  
Represented by the Secretary to the  
Ministry of Railways, New Delhi.
2. The Divisional Accounts Officer,  
Southern Railway, Palakkad Dist. ....Respondents

[By Advocate Mr. Thomas Mathew Nellimoottil (rep.)]

The application having been heard on 5-7-2001, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks the following reliefs:-

- "i. to quash Ann. A-VII as wrong and illegal.
- ii. to direct the 2nd respondent to pay the arrears of pension with interest @ 12% p/a due to the applicant from 1.9.1978 on the basis of applicant's actual qualifying service of 33 years.
- iii. To restrain the 2nd respondent from implementing Ann. A-VII or from deducting the monthly pension of applicant.
- iv. To direct the 2nd respondent to consider and pass orders on Ann. A-VI representation without giving effect to Ann. A-VII order.
- v. To grant such other reliefs that may be urged at the time of hearing or that this Honourable Tribunal may deem fit to be just and proper.
- vi. Cost of this Original Application."

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2. When the OA was taken up, the learned counsel appearing for the applicant submitted that leave may be granted to withdraw the OA without prejudice.

3. Leave granted.

4. Accordingly, the Original Application is dismissed as withdrawn without prejudice. No costs.

Thursday, this the 5th day of July, 2001



A.M. SIVADAS  
JUDICIAL MEMBER

ak.

List of Annexure referred to in this order:

1. A-VI True copy of the representation dated 6-7-1999 sent by the applicant to the 2nd respondent.
2. A-VII True copy of the order dated 11-2-2000 issued by the 2nd respondent to the applicant.